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No.K-11019/01/2015-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 29th July, 2015.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Iqbal Ahmed Ansari, senior-most Judge of Patna High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 01st August, 2015 consequent upon the retirement of Shri Justice Lingala Narasimha Reddy, Chief Justice of that High Court.



(Praveen Garg)

Joint Secretary to the Government of India
Tele: 2338 3087

To

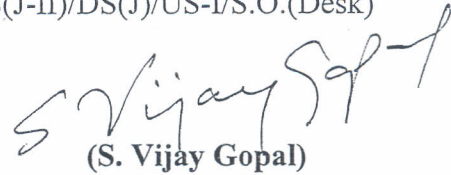
The Manager,
Government of India Press,
FARIDABAD

No. K. 11019/01/2015-US.I

Dated 29.07.2015

Copy to:-

- 1 Shri Justice Lingala Narasimha Reddy, Chief Justice, Patna High Court, Patna
- 2 Shri Justice Iqbal Ahmed Ansari, Judge, Patna High Court, Patna.
- 3 The Secretary to Governor of Bihar, Patna.
- 4 The Secretary to Chief Minister of Bihar, Patna.
- 5 The Secretary to Chief Justice, Patna High Court, Patna.
- 6 The Chief Secretary, Government of Bihar, Patna.
- 7 The Registrar General, Patna High Court, Patna
- 8 The Accountant General, Bihar, Patna.
- 9 The President's Secretariat, (CA.II Section), New Delhi.
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Additional Registrar (Conf.), O/o Chief Justice of India,
5, Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/P.S.O. to Secretary (Justice)/JS(J-I)/JS(J-II)/DS(J)/US-I/S.O.(Desk)



(S. Vijay Gopal)

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